

Through email only
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HAMIRPUR, HP.

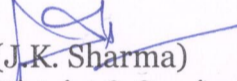
No.DSJ(HMR)CM/DCMS/2016/- 50/2 to 50/7
Dated: Hamirpur, the 13th Sep, 2021

OFFICE ORDER

In order to avoid any mishap and to keep a watch on the parking of Motor Vehicles inside the Judicial Court Complex, Hamirpur a Traffic Management Committee comprising of the following Judicial Officers is hereby constituted at District Headquarters, Hamirpur for the said purpose.

S.No.	Designation of the nominated Judicial Officers	Chairman/Member
1	Ld. Senior Civil Judge-cum-CJM, Hamirpur, H.P.	Chairman
2	Ld. Senior Civil Judge-cum-ACJM, Court No.1, Hamirpur, H.P.	Member

The Committee shall ensure that there is no permanent parking of Motor Vehicles in the Judicial Court Complex, Hamirpur. If any Advocate or the Court Official wants to park the vehicle for a night in a '**emergent situation**', the request be made through the Traffic Management Committee, to the undersigned and in no case the vehicle be parked for more than two days.

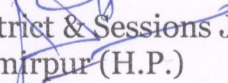

(J.K. Sharma)
District & Sessions Judge,
Hamirpur (H.P.)

No.DSJ(HMR)CM/DCMS/2016/-

Dated : 13.09.2021

Copy to :-

1. Above Judicial Officers for information and necessary action.
2. All Judicial Officers of this Civil & Sessions Division for information.
3. The President, District Bar Association Hamirpur, Nadaun and Barsar for information and necessary action.
4. The General Secretary, District Bar Association Hamirpur for information and necessary action.
5. System Officer of this office to upload on the official website.
6. Notice Board.


District & Sessions Judge,
Hamirpur (H.P.)